

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BHARAT NRE COKE LTD Date of Commencement of Liquidation: 24-11-2022; List of Stakeholders as on Date: 06-06-2023; Name of IP: Ms. VARSHA BAGRI; Process Number: 1; Last 5 digit of registration number: 12783

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------------|----------------------------|----------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 3 | 2196681204.77 | 3 | 2196681204.77 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 10 | 29503904836.65 | 10 | 23120936211.67 | | 6382968624.98 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 32 | 657322 | 32 | 657322 | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | 21 | 1388607 | 21 | 1388607 | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | | | | | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 6 | 15194013 | 6 | 15194013 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 23 | 412181820 | 23 | 412181820 | | | | Annexure 9 |
| Total | | 95 | 32130007803.4200 02 | 95 | 25747039178.44 | 0 | 6382968624.98 | 0 | |